Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 16 /2017 C.A. No. 82/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th March, 2017, 10.30 A.M

Name of the	Seri Equipment Finance Ltd.		
Company	-Versus-	- K	
	Sree Metaliks Ltd.		
Under Section	7		IBC
	nation of Authorized (N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. Sobyasach	Chow Shung	Edelweiss Anet	Robertly.
2. Rahul Aus	ddy	Edelweiss And	9/3/17.
1. Nitu Podlar	, Res	Strei Equipment Fihance limited	vitu forda, 9/3/17
			157

ORDER

Ld. Pr. CS on behalf of the petitioner and Ld. Advocates on behalf of Edelweiss Asset Reconstruction are present.

Order pronounced. Let a copy of the order be given to the parties subject to compliance of requisite formalities.

(S. Vijayaraghavan)

Sdf

Member (T)

(Vijai Pratap Singh) Member (J)

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